

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.156/(MAH)/2017
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE PARTIES: M/s. Aos Global IT Solutions & Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

C.P. No. 156/2(41)/NCLT/MB/MAH/2017

1. None present. Listed for hearing for the First Time.
2. Adjourned to **22nd June, 2013.**
3. Registry is directed to issue Notice of the next date of hearing.

Dated: 02.05.2017

Sd/-
M.K. Shrawat
Member (Judicial)